

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HITKARI PACKAGING PRIVATE LIMITED Date of Commencement of Liquidation: 10-01-2023; List of Stakeholders as on Date: 20-02-2023; Name of IP: Mukesh Ramjibhai Dayani; Process Number: 1; Last 5 digit of registration number: 13915

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	151600	1	151600				NA
2	Liquidation costs incurred till date	1	61075	1	61075				NA
3	Secured financial creditors	1	44174464	1	44174464				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	9685860	1	1547796			8138064	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	3387764	3	3168715			219049	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		7	57460763	7	49103650			8357113	